

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 627**

**Company Appeal 11/252/ND/2024**

**IN THE MATTER OF:**  
**Income Tax Officer**

**...APPELLANT**

**Vs.**

**Registrar Of Companies (Tezpur Buildcon Pvt Ltd)**

**...RESPONDENT**

**Section**  
**U/s 252**

**Order delivered on 06.06.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Appellant**

**:**

**For the Income Tax Department**

**:Adv. Puneet Rai, Sr. Standing  
Counsel, Adv. Rishabh Nangia,  
Jr. Standing Counsel, Adv.  
Ashvini Kumar, Adv. Nikhil Jain**

**For the RoC**

**:Adv. Jyoti Khurana**

**ORDER**

Due to paucity of time, matter is adjourned to **05.09.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**